

Forging to Signature of P.M. by Shri N.B. Shah

2544. SHRI MADHU LIMAYE: Will the PRIME MINISTER be pleased to refer to the reply given to Unstarred Question No. 3928 on the 22nd August, 1973 regarding the prosecution of persons in Bombay for forging Prime Minister's Signature and state:

(a) whether both the accounts (referred to in the Annual Report of the CBI for 1972) with the Swiss Banking Corporation, Geneva, are fictitious accounts or only one of them is fictitious and the other is genuine;

(b) if both the accounts are fictitious, what was the point in "forging the signature of the Prime Minister and trying to furnish her image".

(c) what are the antecedents of Shri N. B. Shah of Bombay who forged the letter to the Swiss Banking Corporation, Geneva; and

(d) whether he was ever treated as a lunatic or a mentally deranged person?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): (a) and (b). None of the accounts, i.e., neither No. 403216 nor No. 551197 exists in the name of the Prime Minister with the Swiss Banking Corporation of Geneva. The publication of the letter purporting to bear the signature of the Prime Minister was likely to give a wrong impression to those who did not know that the letter was forged.

(c) Shri N. B. Shah was tried and convicted in several cases under Bombay Rent Control Act for collection of unlawful charges from landlords and was arrested in one case for trying to take forcible possession of land of another party.

(d) The Government have no information whether he was ever treated as a lunatic or mentally deranged person.

Indo-Bangladesh Agreement on Peaceful use of Atomic Energy

2545. SHRI S. N. MISRA: Will the Minister of ATOMIC ENERGY be pleased to state:

(a) whether India and Bangladesh have jointly worked out a bilateral agreement in regard to the peaceful use of atomic energy; and

(b) if so, the salient features of the agreement?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS AND MINISTER OF SPACE (SHRIMATI INDIRA GANDHI): (a) and (b). An agreement between Bangladesh and India on cooperation in the field of peaceful uses of atomic energy was signed in Dacca on 27th August, 1973. Its salient features are given below:

(a) Planning and execution of collaborative programmes as mutually agreed upon.

(b) Application of radio-isotopes and radiation sources in medicine, agriculture and industry, engineering and in general scientific research.

(c) Development of nuclear electronics and instrumentation for basic research.

(d) Research and Development work connected with the setting up of Atomic Power Reactors.

(e) Other areas of mutual interest that may be identified and agreed upon from time to time by the competent organs of the contracting parties.